

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:156

ANSWERED ON:09.11.2010

INQUIRY REPORT BY DIRECTORATE OF PLANT PROTECTION

Kumar Shri Kaushalendra;Ramkishun Shri

**Will the Minister of AGRICULTURE be pleased to state:**

to Unstarred Question No.1381 dated 02-08-2010 and state:

(a) whether the Government has received the report of the inquiry conducted by the Directorate of Plant Protection Quarantine and Storage, Faridabad;

(b) if so, the details thereof and the action taken by the Government in the matter; and

(c) if not, the time by which the report is likely to be submitted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Yes, Madam. The Government has received report of the inquiry conducted by the Directorate of Plant Protection, Quarantine and Storage (DPPQ&S) indicating violation of the Insecticides Act, 1968. DPPQ&S has been asked to initiate necessary action in terms of the provisions of the Insecticides Act, 1968.